NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 592/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017

NAME OF THE PARTIES: Industrial X-Ray & Allied Radiographers (I) Pvt. Ltd. V/s. Truefit Engineering Co. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Bijal Vb Adv. S.	Soni Adv. For Kochar operational Coeditor	80 mi/ 25/09/2017
2	shailesh	Purushothaman Execu	100 /2 /2 /2 /2 /2 /2 /2 /2 /2 /2 /2 /2 /2
3.	Mr. M.S. D	chlvi Adv far	mill

ORDER

T.C.P. No. 592/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.

T.C.P. No. 592/I&BC/NCLT/MB/MAH/2017

- As per the Letter addressed, it is informed that full and final payment as
 consented by the Petitioner has been received. The Cheque of the amount
 has been handed over, therefore, seeking permission to Withdraw the Petition.
- 3. The Petition stood "Withdrawn" on the terms communicated in the letter.
- 4. The Petition is disposed of as "Withdrawn". To be consigned to the Records.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 25.09.2017.

M.K. Shrawat Member (Judicial)